

5.7.1995.

Hon'ble Mr. Justice B. C. Saksena, V.C.
Hon'ble Mr. S. Das Gupta, A.M.

Learned counsel for the applicant
Sri Rakesh Verma seeks adjournment.
List this O.A. on 21.9.1995.

A. M.

V. C.

er
This OA was along with
184/95 main order
in Sined of Hon. V.C.
& Hon. A.M.

d
1-9-96

~~20/9/95~~

~~the learned counsel for the applicant~~
~~has sought adjournment~~

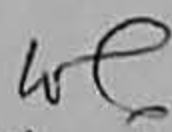
~~the learned counsel for the applicant~~
~~has sought adjournment~~
~~the learned counsel for the applicant~~
~~has sought adjournment~~

29.1.96

Hon. Mr. S. Das Gupta (AM)
Hon. Mr. T. L. Verma (JM)

Sri Rakesh Verma's learned Counsel for the
applicant submits that similar petition filed by
another applicant before L.B. has since been
dismissed and ~~thus~~ the applicants have also
filed SLP. of Supreme Court challenging the
decision of the L.B. In view of these developments
the learned Counsel wishes to withdraw the present
application. In view of the ^{submission} application made by
the learned Counsel for the applicant, the
present application ~~and the same is dismissed.~~
as withdrawn. ~~list for decision on 4.3.96.~~


(JM)


(AM)

RJ.